

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting order is hereby made in official exigency with immediate effect:

Sl. No.	Name & EC	From	To
1	Sh. Kuntal Chatterjee E.C.: 41544167	JJA in Administration Branch- I. South, Saket Courts, New Delhi	Asst. Ahlmad in the Court of Sh. Hasan Anzar, ASJ-06, POCSO, East, KKD, Delhi

Note: 1. Earlier order No. 71652-72522/P&T/Admn.II/HQs/Delhi dated 17.09.2022 in respect of Ms. Neeta Dhyani Bhatt, JJA, E.C.: 72642342 is hereby cancelled.

2. Sh. Kuntal Chatterjee, JJA is hereby stand 'Stand Relieved' from South, Saket, New Delhi with immediate effect with further direction to join his transferee station forthwith.

3. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
06:45 PM
19.9.22

(Girish Kathpalia)

Principal District & Sessions Judge (IQs)
Tis Hazari Courts, Delhi

74020-030

No. _____ P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 19 SEP 2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, East & South, Delhi/New Delhi.
2. Ld. Officer/Officer-in-charge concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDOs, Accounts Branches concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for immediate compliance.

Balbir Singh Shalar
19/9/22

(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi

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23/11/15